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Title: Introduction of the Orphan Child (Provision of Social Security) Bill, 2016.

HON. DEPUTY SPEAKER: Item no.22 – Shri B. Vinod Kumar.

SHRI B. VINOD KUMAR (KARIMNAGAR): I beg to move for leave to introduce a Bill to provide for social security and welfare measures to orphan children and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for social security and welfare measures to orphan children and for matters connected therewith."

*The motion was adopted.*

SHRI B. VINOD KUMAR : I introduce the Bill.